

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH,**  
**COURT-IV**

21. CA(CAA)-1161(MB)/2020

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2021**

NAME OF THE PARTY:                 Barton Vinimay Pvt. Ltd.

SECTION 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

**The Court is convened through Video Conference.**

1.     Ms. Vidhisha Poonja, Ld. Counsel for the Petitioner present.
2.     List this matter on **28.04.2021**.

Sd/-

**RAJESH SHARMA**  
**Member (Technical)**

SVR

Sd/-

**SUCHITRA KANUPARTHI**  
**Member (Judicial)**